

IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

PETITION FOR SPECIAL LEAVE TO APPEAL (C) NO. 23728 OF 2015
WITH
PRAYER FOR INTERM RELIEF

M/s. Greater Nodia Industrial Development AuthorityPetitioner

Versus

Commissioner of Customs, Central Excise & Service Tax, NodiaRespondents

OFFICE REPORT

The matter was listed before Hon'ble Court on 28th August, 2015 when the Court was pleased to pass the following order:-

“A letter dated 26th August, 2015 has been circulated in the instant matter praying for adjournment on the ground of filing additional documents.

As prayed, list the matter after three weeks.”

It is submitted that Counsel for the Petitioner has not filed additional documents so far.

The matter is listed before the Hon'ble Court with this Office Report

Dated this the 21st Day of August, 2015.

ASSISTANT REGISTRAR

Copy to:

1. Ms. Pragya Baghel, Advocate
A-207, Defence Colony, New Delhi

ASSISTANT REGISTRAR